

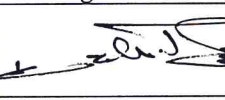
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 311/2018 in CP(IB)No/198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravi Chandra Mohan	R. P	mohan.ravi.chandra@ gmail.com 7966006658	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned RP Mr.K.Ravi Chandra Mohan present for Applicant.

Petitioner served proof of service of copy of petition on Corporate Debtor.

This petition is filed by RP seeking liquidation order in respect of Corporate Debtor on the strength of the resolution passed by the COC in its 6th meeting held on 21.06.2018.

RP is directed to issue notice to the Promoter Directors informing the date of hearing.

List the matter on 23.08.2018.


MEMBER JUDICIAL